GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3827ANSWERED ON 9TH AUGUST, 2018

NATIONAL HIGHWAY PROJECTS LAGGING BEHIND IN TARGET

3827. SHRI P.K. KUNHALIKUTTY: SHRI JYOTIRADITYA M. SCINDIA: SHRI K. PARASURAMAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is having any roadmap to set targets of awarding 20,000 km. of National Highways and constructing a total of 16420 km. in 2018-19, if so, the details thereof;
- (b) whether the Ministry of Road Transport and Highways is lagging behind in its ambitious target both in awarding and construction of national highway projects;
- (c) if so, the details of the achievements made in the awarding of the national highway project and construction targets achieved during the past four years;
- (d) the fresh initiatives taken by the Government to achieve the target to build more than 45 km. of roads per day;
- (e) whether there is any monitoring group in each National Highways Authority (NHA), if so, the details thereof; and
- (f) the details of action plan of the Union Government to achieve the targets in the construction of national highways within the stipulated period of time?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

- (a) to (c) Ministry has set the overall target of 15000 Km for awarding of work & 10000 km for construction/development of National Highways (NHs) against which Ministry has achieved 892 km in award of works and 2345 km in construction of NHs during the current financial year 2018-19. The details of achievements during the last four years are given at Annexure-I.
- (d) to (f) Projects are implemented through the Project Implementation Units (PIUs) / State PWDs and they are supervised/monitored through the Supervision Consultants/Independent Engineers, Ministry/NHAI/NHIDCL/State PWDs' officials who are engaged in each of the projects. The steps which have been taken by Ministry for early completion of projects are given at Annexure-II. In order to ensure timely completion of the projects, regular meetings are held with project developers, State Governments and contractors.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 3827 FOR ANSWER ON 09.08.2018 ASKED BY SHRI P.K. KUNHALIKUTTY, SHRI JYOTIRADITYA M. SCINDIA AND SHRI K. PARASURAMAN REGARDING NATIONAL HIGHWAY PROJECTS LAGGING BEHIND IN TARGET.

Year-wise details of achievement for the last four years

Year	Award (in km)	Construction (in km)
	Achievement	Achievement
2014-15	7972	4410
2015-16	10098	6061
2016-17	15948	8231
2017-18	17055	9829

ANNEXURE REFERRED TO IN REPLY TO PARTS (d) TO (f) OF LOK SABHA UNSTARRED QUESTION NO. 3827 FOR ANSWER ON 09.08.2018 ASKED BY SHRI P.K. KUNHALIKUTTY, SHRI JYOTIRADITYA M. SCINDIA & SHRI K. PARASURAMAN REGARDING NATIONAL HIGHWAY PROJECTS LAGGING BEHIND IN TARGET.

The corrective measures taken by the Government to expedite the work

- Streamlining of land acquisition
- Disputes Resolution mechanism revamped
- Award of projects after adequate preparation in terms of land acquisition, clearances
 etc. Process of obtaining clearances from different Ministries/Dept. would
 commence as soon as the alignment is finalized and final feasibility report is
 submitted.
- Correctly worked out utility estimates is to be obtained at the earliest after the alignment finalization and shall form part of appraisal proposal.
- The process of project appraisal should commence at the earliest on receipt of the Final Detailed Project Report (DPR) and Technical schedules.
- ROBs: The procedure for GAD approved by Railways for ROBs simplified and made online. Maintenance charges which were hampering the progress of many projects stand waived by railways. Standard design put on website.
- Close coordination with other Ministries and State Governments
- One time fund infusion
- Completion of major portion of land acquisition prior to initiation of bid.
- Regular review at various levels.
- Proposed exit for Equity Investors
- Securitization of road sector loans
- Rationalize compensation for delays attributed to authority
